

(a) whether the National Level Monitoring (NLM) Committee has reported rampant corruption of nearly Rs. 1,670 crore in the implementation of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in Karnataka during the last three years;

(b) if so, the details thereof;

(c) whether the findings of the high level committee has been shared with the State Government; and

(d) the action taken by Government against the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (d) No Sir. During the last three years, the National Level Monitor in the enquiry report has observed a case of financial misappropriation to the tune of Rs. 67,000 in the districts of Karnataka. The enquiry reports have been sent to State Government for appropriate action. Based on the reports, the State Government has recovered the misappropriated amount and documentary evidence on recovery has been produced to this Ministry. Further, the State Government in the action taken report has mentioned that, departmental enquiry has been initiated against the delinquent officers.

Computerization under MGNREGA

1971. DR. JANARDHAN WAGHMARE:

SHRI N.K. SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the extent of computerisation in the implementation of Mahatma Gandhi National Rural Employment Guarantee Act in various parts of the country;

(b) whether Government has received complaints from certain States regarding the poor mobile and internet connectivity in remotely located areas which hampers the progress of work pertaining to uploading of online centres;

(c) if so, the details thereof; and

(d) the remedial measures being taken/taken by Government to address the issue?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Yes, Sir. All activities and processes under the Mahatma

Gandhi National Rural Employment Guarantee Scheme are facilitated using an e-Governance system, which is available both in offline as well as online mode.

(b) to (d) Yes, Sir. 452 Blocks in various States have a difficulty in using this system for want of IT connectivity. Steps are being taken to provide IT connectivity to these Blocks using VSAT facility.

Changes in MGNREGA

1972. SHRI T.M. SELVAGANAPATHI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has made significant changes to its flagship programme the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA);

(b) if so, the details thereof;

(c) whether it is also a fact that Government is also considering to include Rs. 10,000 for construction of toilets for all job card holders and assistance for buildings for women self-help federations; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN) (a) to (d) Yes Sir. Government have substantially revised the Schedule I and II of the Act and notified them on 3rd January 2014. The major provisions of the revised schedules notified on 3rd January 2014 are:

1. Greater focus on provisions to improve the quality of works and make them more productive to the community and to the beneficiaries.
2. More provisions to promote agricultural growth and thereby boost the rural economy by adding the following works in the approved list:
 - (i) Community Storage facilities for the agricultural produce.
 - (ii) Creation of 'Farmnet' roads that link rural production centres with PMGSY roads).
 - (iii) Works for preparation of organic fertilizers to make available affordable and organic fertilisers in the village itself.